

COMPETITION APPELLATE TRIBUNAL

RTPE 26/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

G.N.B. Brothers Pvt. Ltd. ...Complainant

Vs.

Northern Textile Processor & Anr. Respondent

**Appearances : Shri Shantanu Singh, Advocate for
complainant**

ORAL ORDER

24th February, 2010

A prayer for substituted service so far as R-1 is concerned is accepted. Let the needful be done within two weeks. List on 17th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA _____
UTPE 47/2004**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

B.I.S.

...Complainant

Vs.

K.K. Jewellers

....Respondent

**Appearances : Shri Akhilesh Arora, Advocate for complainant
Shri U.N. Shukla, Advocate for respondent**

ORAL ORDER

24th February, 2010

A prayer for recalling the order dated 19th November, 2008 and 30th March, 2009 is accepted. The needful in terms of the aforesaid order shall be done within two weeks. The Admission/denial shall be done after the affidavit of evidence and the documents have been filed on 23rd April, 2010.

The matter shall be listed on 26th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**Contempt No. 03/2008
CA 60/2003**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Gokhle Enterprises

...Complainant

Vs.

Panjon Ltd. & Anr.

....Respondent

Appearances : Shri Bipin Kalappa, Advocate for applicant

ORAL ORDER

24th February, 2010

It is stated by the applicant that the order dated 13th April, 2009 and 12th August, 2009 have been complied with but there is no response on behalf of the respondent.

The matter shall be taken up on 17th May, 2010 for disposal.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 12/2008
UTPE 67/2004**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Bureau of Indian Standard & Others ...Complainant

Vs.

Om Jewellers

....Respondent

**Appearances : Shri Akhilesh Arora, Advocate for complainant
None for respondent**

ORAL ORDER

24th February, 2010

Heard learned counsel for the applicant. None appears for the respondent for the reasons indicated in the order dated 17th April, 2007 is recalled. The matter is listed to file. List on 26th May, 2010.

Later on, the representative of respondent appeared and noted the contents of the order.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 09/2009
CA 51/2003**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Vinod Kumar Grover

...Complainant

Vs.

Sterling Holidays Resorts(I)Ltd.&Ors.

....Respondent

Appearances : None for the parties

ORAL ORDER

24th February, 2010

None appears for the applicant. MA 09/2009 has been filed for recalling the order dated 5.5.2006. As there is no appearance, MA 09/2009 is dismissed.

List on 24th May.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 65/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

**Golf Apartment Owners Welfare Society
New Delhi**

...Complainant

Vs.

New Delhi Municipal Council & Ors.

....Respondent

**Appearances : Shri Aditya Narain with Shri Anjan Chakraborty,
advocates for complainant
Ms. Anjana Gosain, Advocate for respondent.**

ORAL ORDER

24th February, 2010

List this matter on 10th March, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA _____/2010
UTPE 51/2004
CA 149/2006**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Manohar Singh Bakshi

...Complainant

Vs.

G.D.A.

....Respondent

Appearances : Applicant in person

Shri K.K. Baid, Advocate for applicant

Ms. Reena Singh, Advocate for respondent

ORAL ORDER

24th February, 2010

The order dated 9th July, 2009 recalled. The matter shall be listed on 10th March, 2010 for the purpose of cross-examination of Shri L.C. Maurya. If it does not appear on that date, the matter shall be taken up on merits and the right of the respondent to lead oral evidence shall be closed.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 53/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh. Ravi Chand

...Complainant

Vs.

M/s. C.V.M. Millage

....Respondent

**Appearances : Shri S.C. Sagar and Shri Krishan Kartik,
Advocate for applicant
None for respondent**

ORAL ORDER

24th February, 2010

It is stated by the learned counsel for the applicant that the affidavit of evidence has been filed. The registry shall verify and list this matter on 24th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 66/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Bureau of Indian Standard

...Complainant

Vs.

M/s. Bombay Jewellers

....Respondent

**Appearances : Shri Akhilesh Arora, Advocate for complainant
None for respondent**

ORAL ORDER

24th February, 2010

It is stated that the witness, Shri Tilak Raj is not present.

The matter is adjourned to 24th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 59/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Bureau of Indian Standard & Anr. ...Complainant

Vs.

**M/s. Choksi Madhavji Parshotam
Jewellers**

....Respondent

**Appearances : Shri Dilbagsingh, Advocate for complainant
Ms. T.Rajkumari, advocate for respondent**

ORAL ORDER

24th February, 2010

It is stated that the respondent is willing to file an undertaking stated that the alleged practice which have been treated to be unfair trade practice have been dis-continued, and, therefore, there is no necessity of proceedings in the matter. In view of this statement, the present proceedings stand closed. However, the undertaking as undertaken to be filed shall be filed within four weeks.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 12/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

Escort Ltd. & Others

....Respondent

**Appearances : Shri C. Shanmugam, ADG for DG
Shri Sandeep Khatri with Shri Rajiv
Talwar, Advocates for R1&R2
Dr. S.Chandrasekaran, Advocate for R-3
Shri Naresh Thanai, Advocate for R-4**

ORAL ORDER

24th February, 2010

Two weeks time is granted to comply with the order dated 19th January, 2010. List this matter on 26th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 160/1997

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. Drive-in-Diagnostic Pvt. Ltd. ...Complainant

Vs.

Philips Medical System India Pvt. Ltd. Respondent

**Appearances : Shri RD Makheeja, Advocate for complainant
Shri Rajeev K.Virman, Sr. Advocate with Ms.
Rashmi Virmani, Ms. Srilekha Sridhar, advocates
Respondents**

ORAL ORDER

24th February, 2010

Shri Makheeja, advocate for the complainant states that no further documents are to be filed and whatever documents were available have already been filed and are on record. The matter shall now proceed. Adjourn to tomorrow i.e. on 25th February, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 15/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Telent India Academy Ltd.

...Complainant

Vs.

Fiit Jee Ltd.

....Respondent

**Appearances : Shri MR Ghosh, Advocate for complainant
Shri Anil K. Khaware, Advocate for respondent**

ORAL ORDER

24th February, 2010

The affidavit of RW1 has already been filed. The admission/denial shall take place on 27th April, 2010. List the matter on 26th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 56/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Vastu Saxena & Anr.

...Complainant

Vs.

Vacation Club International(P) Ltd. & Anr.

....Respondent

Appearances : None for complainant

ORAL ORDER

24th February, 2010

None appears for the applicant. The matter is of the year 2003. The application is dismissed for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 59/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Aag Mineral Pvt. Ltd.

...Complainant

Vs.

International Composit(India)Ltd.

....Respondent

**Appearances : Shri S.C. Pant, Advocate for petitioner
Shri Naveen Kumar Chaudhary, Advocate
for Respondent**

ORAL ORDER

24th February, 2010

It is stated that RW 2/2 has been filed on 19th September, 2009. The registry shall verify and list this matter on 25th May, 2010. Learned counsel for the respondent states that a copy of the affidavit shall be filed within two weeks.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 47/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Linda Naronha & Anr.

...Complainant

Vs.

Amblee Hotels(P) Ltd. & Others

....Respondent

**Appearances : Ms. Anjana Gosain, advocate for complainant
None for respondent**

ORAL ORDER

24th February, 2010

None appears for R-3. We have heard the applicant.

The matter shall be listed on 26th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 61/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Shri Kamal Kishore Khullar

...Complainant

Vs.

M/s. Legend Travels Pvt. Ltd.

....Respondent

**Appearances : Shri P.K. Bajaj, Advocate for Petitioner
Shri R.P. Pandey, Advocate for Respondent**

ORAL ORDER

24th February, 2010

Reply to the application for recalling the order dated 10.8.2007 shall be filed in course of the day. The matter shall be listed on 24th May, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

